

## Annexure-7

Name of the corporate debtor: Ablaze Info Solutions Private Limited;  
Date of Commencement of liquidation: 18/01/2021 ; list of stakeholders as on: 17.03.2021

## List of stakeholders (Operational creditors)

(Amount in Rs.)

| Sl. No. | Name of stakeholder                                     | Category of Stakeholders (Operational Creditors) | Identification No. | Details of      |                | Details of claim admitted |                 |   |  |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|--|--------------------|-----------------|----------------|---------------------------|-----------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
|         |   |  |                    | Date of receipt | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by lien or attachment pending disposal | whether lien / attachment removed ? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |                 |
| 1       | EssPee Hitech Private Limited                           | Operational Creditor                             | NA                 | Feb-21          | 18520917       | 18520917                  | NA              | NA  | NA   | NA                          | 26.34                                      | NA                         | NA   | NA                       | 0                                  | Note below      |
| 2       | kaks Financial & Management Consultants private Limited | Operational Creditor                             | NA                 | Feb-21          | 51782815       | NA                        | NA              | NA  | NA   | NA                          | NA   | NA                         | NA   | NA                       | 51782815                           | Note below      |
|         |   |  |                    |                 | 70303732       | 18520917                  |                 |   |  |                             |  |                            |  |                          | 51782815                           |                 |

## Note

The Entire Assets of the Corporate Debtor have been attached by the ED. As on date the Liquidator does not have access to the books of accounts for verification of claims and hence all the claims will be verified as and when the Liquidator will be given access to the books of accounts of the Corporate Debtor. In this connection, it may be stated that the Liquidator has already filed an petition before the Hon'ble Delhi High Court seeking access to the books of accounts and for deattachment of assets which is pending disposal,